

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. M.P. No. 1931 of 2015

Kaushal Singh @ Kaushal Kumar Singh & Ors..... **Petitioner(s)**

Versus

State of Jharkhand & Anr..... **Opp. Party(s)**

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Coram: The Hon'ble Mr. Justice Ananda Sen
Through:-Video Conferencing

For the petitioner : Mr. S.K. Deo, Advocate.

For the State : Mrs. Nikki Sinha, A.P.P.

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4/09.07.2020 Counsel for the petitioners prays for some time.

Prayer is allowed.

List this case in usual course after the Court starts normal functioning, post COVID-19.

Let the name of Mrs. Nikki Sinha, learned counsel be appeared in the daily cause list on behalf of the State.

In the meantime, interim order dated 22.09.2016, shall continue.

(Ananda Sen, J)